

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2
CA(CAA)/32(AHM)2024

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Icp Hi-Tech Coatings India Private Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Prashant Patel, Adv.

For the Respondent :

ORDER

Heard. Ld. Counsel for the applicant who is the transferor company. It is submitted that the application of transferee company is yet to be admitted by the NCLT Chennai Bench. The applicant is directed to furnish a copy of the orders passed by the NCLT Chennai for consideration of the matter.

List of hearing on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)